

(6)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH.

Original Application No.575/87.

Ramakant Dattatray Mahale,  
Assistant Inspector Control,  
Currency Note Press,  
Nashik Road - 422 101.

... Applicant.

V/s.

1. Secretary to the  
Government of India,  
Ministry of Finance,  
Department of Economic Affairs,  
New Delhi - 110 001.

2. General Manager,  
India Security Press,  
Nashik Road - 422 101.

3. General Manager,  
Currency Note Press,  
Nashik Road - 422 101.

... Respondents.

Coram: Hon'ble Member(A) J.G. Rajadhyaksha,

Hon'ble Member(J) M.B. Mujumdar.

Appearance:

1. Mr.T.K. Gupte,  
Advocate for the applicant.

ORAL JUDGMENT

Date : 28-9-1987.

(Per M.B. Mujumdar, Member(J))

Heard Mr.T.K. Gupte for the applicant and  
perused the application and documents.

2. In this application the applicant has mainly  
challenged the order of penalty passed on 30th September,  
1985. That order shows that after holding an enquiry  
the Disciplinary Authority i.e. the General Manager,  
India Security Press, Nashik Road has imposed the penalty  
of 'Censure' upon the applicant after taking into  
consideration the length of the service of the applicant  
and by taking a compassionate view. The applicant did not